

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 215
63(ND)12

IN THE MATTER OF:

Kanti Prasad Agarwal & Ors.

...

Applicant

Versus

M/s. Galaxy Nirmaan Pvt. Ltd.

...

Respondent

Under Section: 397/398

Order delivered on 26.09.2022

CORAM:

**SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Ms. Nalini Advocate

For the Respondent : Ms. Pallavi Pratap ,Mr. Akshay Singh,
Ms. Avadhi Jain, Advocates for respondent No. 1

ORDER

Due to paucity of time, the matter is re-notified to 22.11.2022.



(T.S. SINGH)
COURT OFFICER